

(b) Three cases, in one of which the award has been given.

(c) One.

(d) Supply of Katcha boulders by the contractor and his failure to stack the materials properly.

**Excess over Estimates of Works Executed by Andaman P. W. D.**

2799. Shrimati Savitri Nigam:  
Shri H. C. Linga Reddy:

Will the Minister of Works, Housing and Urban Development be pleased to state:

(a) whether it is a fact that the Andaman Public Works Department never completes work according to the originally sanctioned estimates but on second and third revised estimates which raises the expenses many times more than the cost originally estimated;

(b) if so, the reasons therefor;

(c) the number of works which exceeded the originally estimated cost and subsequent estimates separately during the last two years;

(d) the action taken against the officers responsible; and

(e) if not, the reasons therefor?

The Minister of Works, Housing and Urban Development (Shri Mehr Chand Khanna): (a) to (e). The question is of a general nature. If information is desired in regard to some specific works covering a specific period, an effort will be made to collect the information.

**Watches Seized in Bombay**

2800. Shri Bagri:  
Shri Yashpal Singh:  
Shri Ram Sewak Yadav:  
Shri Hukam Chand  
Kachhavalya:  
Shri Bade:  
Shri Vishram Prasad:

Shri Uttiya:  
Shri Kishen Pattnayak:  
Shri Madhu Limaye:

Will the Minister of Finance be pleased to refer to the reply given to Unstarred Question No. 481 on the 28th July, 1966 regarding watches seized in Bombay and state:

(a) whether the investigation have since been concluded; and

(b) if so, the action taken against the persons concerned?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) Yes, Sir.

(b) As a result of adjudication proceedings, watches valued at Rs. 57,000 have been confiscated absolutely. No personal penalties have been imposed. In respect of the remaining watches valued at Rs. 27,000 show cause memos have been issued to the persons concerned.

**Power Quota for Agriculture in States**

2801. Shri Subodh Hansda:  
Shri S. C. Samanta:  
Shri P. C. Borooah:  
Shri M. L. Dwivedi:  
Shri Bhagwat Jha Azad:  
Dr. M. M. Das:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether there is any quota fixed for the supply of power for agricultural purposes in the various States;

(b) if not, whether such an arrangement is contemplated by Government; and

(c) the present arrangements for the supply of power to the agriculturists?

The Minister of State in the Ministry of Irrigation and Power (Dr. K. L. Rao): (a) and (b). No. Generally speaking shortage of power has not been a bottleneck in giving connections for agricultural purposes.